

BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 459/2023

Charan Singh,

...Applicant

VERSUS

State of Punjab and others,

....Respondents

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Place: Ludhiana
Date: 24.02.2026


Block Development and Panchayat
Officer Ludhiana-1.

Rahul Kumar Verma
Advocate
Sr. Counsel, Govt. of Punjab
Off. J-56, LGF, Lajpat Nagar-3,
New Delhi-110024.
Mob. No. 97113-28632
Email: rahulslaw@gmail.com

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 459/2023

Charan Singh,

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COMPLIANCE REPORT FILED BY RAJESH CHADHA,
BLOCK DEVELOPMENT AND PANCHAYAT OFFICER,
LUDHIANA-I, DISTRICT LUDHIANA.

I the deponent above named, do hereby solemnly swear and declare as under:

1. That the answering respondent has been filing periodical status reports before this Hon'ble Tribunal from time to time, and the present reply is being filed in compliance with the directions issued by this Hon'ble Tribunal during the last hearing, wherein a report dated 20.01.2026 was filed by Mr. Virender Singh, Learned Amicus Curiae. The relevant extract of the said report is reproduced hereunder:

"1. The applicant has filed the present original application complaining about the villagers polluted atmosphere at village Alamgir in District Ludhiana which is a historic village as Tenth Guru of the Sikhs Shri Guru Govind Sahib ji Visited the same.

2. It is further grieved that there are five ponds in the village which has the population of more than 5000. All the ponds are situated in vastly populated areas. That due to the dumping of the solid wastes in the ponds it has caused untenable living conditions for the locals residing in the said area as well as causing health hazards which further depreciate the living conditions of the locals. Premised upon

the afore-said situation the undersigned was appointed by this Hon'ble Tribunal to assist this Hon'ble Tribunal and provide a detailed report vide its order dated 31.10.2025.

3. That the site in question was inspected by the undersigned on 27.12.2025 and there were around 15-20 persons present at site which also include local. Those were informed about the order passed by this Hon'ble Tribunal. The concern persons present at ponds in question during visit of the undersigned. Copy of attendance sheet is annexed herewith as ANNEXURE-A1.
1. The details of the five ponds are as follows:
 - (i) Pond on Alamgir Dulay Road, Near Cremation ground (herein after referred as Pond no. 17).
 - (ii) Pond near Bhagat Ravidas Dharam Shala (hereinafter referred to as Pond no. 2).
 - (iii) Pond near Bhai Naghaya Singh Hall (herein after referred as Pond no. 3).
 - (iv) Pond near Alamgir Village Road (herein after referred as 'Pond no. 4').
 - (v) Pond near Govt. Senior Secondary School therein after referred as Pond no. 5)
2. That the Inspection Report with respect to the above-mentioned ponds in question are discussed in tandem wise as follows:-

I. Pond No.1

The pond is situated at Dulay road, Near Cremation ground and is surrounded by crematorium on one side and on the other side there is road and then followed by vast agricultural land. There were around 40 plants/saplings planted around the pond, however it was observed that there was no proper watering for plants and mostly plants/saplings are also about to die. The garbage is dumped in the surrounding of the pond in question and there is solid waste also dumped at the site, which emits pungent smell. The pond is not fenced. Copy of the photographs of the Pond and surrounded area

are annexed herewith as ANNEXURE-A2.

II. Pond No. 2

The pond no. 2 is situated in Pond near Bhagat Ravidas Dharamshala and is surrounded by village population. The pond in question is completely covered by garbage, and pond has become dumping for the solid wastes and the public sewage outlet also flows in the said pond. The pond also emits foul smell, which can cause serious health concerns to the locals residing in the said area. The sewage drainages flows into the pond are also choked/overflowed. There were around 10. plants/saplings planted around the pond, however it was observed that there was no proper watering for plants and mostly plants/saplings are also about to die. One access shaft/culvert was found constructed at the site, which was also choked. The pond is not fenced. Copy of the photographs of the Pond and surrounded area are annexed herewith as ANNEXURE-A3.

III. Pond No. 3

The pond no. 3 is also situated in Pond near Bhai Naghaya Singh Hall, Ludhiana-West and is surrounded by road on two sides and Mandir on the other. The sewage drains flowing into the pond are also choked/overflowed. It was observed that three trees were cut down at the site. There were around 130 plants/saplings planted around the pond, however it was observed that there was no proper watering for plants and mostly plants/saplings are also about to die. At the site one JCB machine was working on the site. The pond in question is divided into two parts ie., oxidization and maturation. The oxidization part of the pond was found dry and some workers were working. On the site, there are 4 sump pits drainages constructed for sewage/waste located on the road side of one of the part of pond Le., maturation portion. The first sump pit receives the sewage waste/solid waste, which then passes through to the 2nd pit and then passes to the 3rd pit and then passes to the 4th pit after that drainage outlet overflow into the pond. The first and third sump

pits were almost filled and all the surrounding of the pits were having pungent smell, which can cause serious health concerns to the locals residing in the said area. Undersigned also observed that three trees were cut down. The pond is not fenced. Copy of the photographs of the Pond and surrounded area are annexed herewith as ANNEXURE-A4.

IV. Pond no. 4

The pond no. 4 is also situated near Alamgir Village Road and is surrounded by village population. The pond is covered with garbage dump at its peripheries. The sewage waste discharge flows into the pond. There were around 100 plants/saplings planted around the pond, however it was observed that there was no proper watering for plants and mostly plants/saplings are also about to die. The pond emits foul smell, which can cause serious health concerns to the locals residing in the area. The pond is not fenced. Copy of the photographs of the Pond and surrounded area are annexed herewith as ANNEXURE-A5.

V. Pond no. 5

The pond no. 5 is situated near Govt. Senior Secondary School. On the one side it touches the wall of the school playground. The pond is surrounded with the agricultural land. It was observed that the pond was cleaner than the other four ponds. However, just adjacent to the school playground wall, there was a nalla filled with garbage/solid waste. There was no plantation seen at the site. The pond in question is not fenced. Copy of the photographs of the Pond and surrounded area are annexed herewith as ANNEXURE-A6."

2. That this Hon'ble Tribunal was further pleased to grant opportunity to the respondents to take appropriate remedial measures for rectifying the deficiencies pointed out in the report of the learned amicus curiae and to undertake necessary corrective action in the terms of the law laid down by the Hon'ble Supreme Court in Hinch Lal Tiwari Vs. Kamla Devi & Ors.

(2001) 6 SCC 496 and Jagpal Singh Vs. State of Punjab (2011) 11 SCC 396, as well as the directions issued by this Hon'ble Tribunal in O.A. No. 325/2015 titled Lt. Col. Sarvadaman Singh Oberoi vs. Union of India & Ors., and further directed the respondents to file action taken reports within one month.

COMPLIANCE AND ACTION TAKEN BY THE ANSWERING RESPONDENT:

- (i). That, in compliance with the directions and upon consideration of the inspection findings and analysis conducted by the concerned authorities, immediate steps were required for the revival and rejuvenation of the village ponds. Accordingly, the answering respondent, i.e., Block Development and Panchayat Officer, Ludhiana-1, directed the Gram Panchayat Alamgir to take all corrective measures to remove the discrepancies as pointed out by the learned Amicus Curie in his report.
- (ii). That in the first phase of compliance, the answering respondent, through Sarpanch Gram Panchayat within the limited funds available for initiating different phases of the Action Plan, undertook immediate remedial measures at all five ponds including removal of dumped solid waste and garbage from the ponds and their peripheries for scientific disposal, cleaning and desilting of choked drains, culverts and sewage inlets to prevent discharge of untreated effluent into the ponds, mitigation of foul smell and unhygienic conditions, and initiation of basic maintenance activities such as protection of plantation and site sanitation, to address the environmental degradation and public health concerns observed during inspection.

- (iii). That the answering respondent through Sarpanch Gram Panchayat has undertaken corrective measures all as per following details:

Sr. No	Name of the Ponds	Description of work done after the orders of the Hon'ble NGT Dated 22.01.2026
Pond-1	Pond on Alamgir, Dulay Road	33 more plants have been planted along the pond apart from 40 planted earlier. Plantation work is under progress and 40 more plants will be planted within two days. The watering of plants has been done and the garbage dumped in the surrounding of the pond in question has been removed. The plantation work is under progress in such a way that the Ficus plants planted along the pond will serve the purpose of fencing of pond too.
Pond-2	Pond near Bhagat - Ravidas Dharam Shala	The Plantation work is under progress and there are 72 plants along the pond till now. The Solid waste dumped along the pond has been removed by the Gram Panchayat. Dewatering of pond is under progress and after that desilting of pond will be carried out which will be completed within one week.
Pond-3	Pond near Bhai Naghaya Singh Hall	The sewage drains flowing into the pond which were choked have been cleaned and now there is no overflowing of water. As per report it was observed that three trees were cut down at the site. It is submitted that the trees were not cut but fell due to heavy rains and soil erosion. The proper watering of plants has been done and 58 more plants have been planted along the pond. The pond was previously fenced along one side only because the construction work of toe wall was pending which is under progress now and the remaining fencing work shall be carried out after that

Pond-5	Pond near Govt Senior Secondary School	As per report it was observed that just adjacent to the school playground wall, there was a nalla filled with garbage/solid waste. The solid waste/garbage has been removed from the nalla. 50 plants have been planted along the pond.
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3 In view of the facts and submissions made hereinabove, the answering respondent through the Sarpanch Gram Panchayat has taken all possible steps within its competence and shall continue to take necessary action in accordance with law, The answering respondent remains committed to comply with any further directions that this Hon'ble Tribunal may deem fit to pass in the interest of justice. It is, therefore, most respectfully prayed that the present reply may kindly be taken on record and the answering respondent may be permitted to proceed further in accordance with the status report submitted herein.

Ludhiana
Dated: 24.02.2026


(Rajesh Chadha)
Block Development and Panchayat
Officer, Ludhiana-I

Verification:

Verified at this at Ludhiana that the contents of the above affidavit are true and correct to my knowledge based on official record, no part thereof is false and nothing material has been concealed therefrom.

Ludhiana
Dated: 24.02.2026


(Rajesh Chadha)
Block Development and Panchayat
Officer, Ludhiana-I